

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No. 4172 of 2020**

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K.K.Singh (Staff No.8345) ..... ... Petitioner  
Versus  
Bharat Sanchar Nigam Limited & Ors. .... ... Respondents  
With  
**W.P.(C) No. 24 of 2021**  
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Bharat Sanchar Nigam Limited & Anr. .... ... Petitioners  
Versus  
Brahm Narayan Singh (Staff No.8278) & Ors. .... ... Respondents

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**CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**  
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W.P.(S) No.4172 of 2020

For the Petitioner : Mr. Sumeet Gadodia, Advocate

For Resp.1 & 2/BSNL : Mr. Prabhat Kumar Sinha, Advocate

For the Private Resp. : Mr. M. P. Dixit, Advocate

W.P.(C) No.24 of 2021

For the Petitioners/BSNL: Mr. Prabhat Kumar Sinha, Advocate  
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**Oral Order**

**07/ Dated 10.09.2021**

As prayed on behalf of the private respondents in W.P.(C) No.24 of 2021 and on behalf of the writ petitioner in W.P.(S) No.4172 of 2020 in presence of the learned counsel for the B.S.N.L, due to non-availability of the learned counsel, Mr. M. P. Dixit, let these matters be listed on 24.09.2021.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**